

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.02.2025

ORDER NO. 32 of 2025

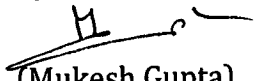
Hon'ble President is pleased to partially modify the roster order no. 169 of 2024 and order sitting commencing for **CESTAT, Ahmedabad** from **12.02.2025** to **28.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 12.02.2025 to 14.02.2025	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters.
	Mr. A. K. Jyotishi, Hon'ble Member (Technical) and Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Excise Division Bench matters.
From 17.02.2025 to 28.02.2025	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Single member bench matters.

Note:

1. From 17.02.2025 to 28.02.2025, if Mr. Somesh Arora, Hon'ble Member (Judicial) is on leave/on tour Mr. Satendra Vikram Singh, Hon'ble Member (Technical) will also sit in single member bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Ahmedabad/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar